## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## No.HC.VII-211/2013/ 2404 /A

From :-

Smti Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Abubakkar Siddique, District & Sessions Judge,

Charaideo.

Dated Guwahati the 0 Malen, 2025

Sub:

Casual leave.

Ref:-

Your letter No. DJCHA/622/2025, dtd. 29.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 01.04.2025 and 02.04.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 30.03.2025 till the morning of 03.04.2025. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/ 2405 /A, dated 10-04-2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)